

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.116

TP 128 of 2016(CP 55 of 2016)

Proceedings under Section 397-398 of Co. Act, 1956

IN THE MATTER OF:

Avni Dharmesh Patel

.....Applicant

V/s

Venus Procon Pvt Ltd & Ors

.....Respondent

Order delivered on: 16/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ms. Dipika Soni, Proxy PCS for

: Mr. Alkesh Jalan, PCS

For the Respondent

: Mr. Ujas Patel, Proxy Advocate for

: Mr. Aditya Pandya, Advocate

ORDER

A request for adjournment has been made on behalf of proxy Counsel for the applicant as main representative Mr. Jalan Alkesh, learned PCS is not keeping well.

Re-list on 18.07.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)